

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4597
ANSWERED ON:19.12.2014
ADOPTION OF CHILDREN
Dhurve Smt. Jyoti

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has taken note of the decline in the number of children adopted/being adopted in the country in the recent past;
- (b) whether the Government has any data of the children being adopted in the country;
- (c) if so, the details thereof indicating the number of children adopted in the country during each of the last three years and current year State/UT-wise;
- (d) whether registration and HIV examination of children before their adoption is compulsory/ mandatory; and
- (e) if so, the details thereof and if not, the reasons therefor and the steps likely to be taken in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (c): The number of children adopted in the country during each of the last three years and current year State/UT-wise is Annexed.
- (d) & (e): As per "The Guidelines Governing the Adoption of Children, 2011" the Specialised Adoption Agencies (SAAs) have to enter the details of all children admitted by them in the Master Admission Register as prescribed under the Guidelines. The SAAs are also required to prepare the Medical Examination Report (MER) of the child to be adopted which includes results of the tests made for HIV, if done.